

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI RAVICHANDRAN RAMASAMY
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/194/KOB/2024 in CP(IBC)/38/KOB/2023
SECTION	SEC. 19 (2) IBC
NAME OF PARTIES	KIZHAKKEKARA KURIAKOSE JOSE (RP) IN THE MATTER OF JOMER PROPERTIES AND INVESTMENTS PRIVATE LIMITEDV/S RENJU JOSE AND 4 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	SANKAR P PANICKER
RESPONDENTS ADVOCATE/ PROFESSIONAL	

23rd JULY 2024

O R D E R

IA(IBC)/194/KOB/2024 in CP(IBC)/38/KOB/2023

Learned Counsel, Mr. Sankar P Panicker appears on behalf of the RP through virtual mode. Learned representing Counsel, Mr. Sushant Kareer appears virtually on behalf of R1 (without Vakalathnama).

On perusal of the records, it is seen that Counsel appearing on behalf of R1 has not complied with the earlier order dated 04.07.2024. It is further observed that he has not even filed Vakalathnama on behalf of R1. As a last and final opportunity, Counsel appearing on behalf of R1 is directed to comply with the earlier order dated 04.07.2024 passed by this bench.

None appears on behalf of R2 to R5. It is observed that notice has been served on R3 & R4. However, notices issued to R2 & R5 have returned with the endorsement "Addressee left". Counsel for the Applicant is directed to issue fresh notice on the correct address of the unserved Respondent Nos. 2 & 5 by all available means and service affidavit be filed to that effect.

List this matter on **21.08.2024**.

Sd /-

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**